

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-184-2020**

Amol Vaman Tilve

... Petitioner

Versus

Goa State Information
Commission & Ors.

... Respondents

Ms. Kimberley Gracias holding for Shri Anthony D'Silva, Advocate for the
Petitioner.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 2 NOVEMBER 2020****P.C. :**

Shri Anthony D'Silva, the learned counsel for the petitioner, is
said to have still been recovering from his illness. He needs time.

Post the matter on 01.12.2020.

DAMA SESHADRI NAIDU, J.

NH